

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 755 of 2021**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. A. Allam, Sr. Advocate
For the Respondent-RMC : Mr. Soumitra Baroi, Advocate

04/06.09.2021 The present writ petition is taken up today through Video conferencing.

I.A. No. 3586 of 2021

Mr. A. Allam, the learned Senior Counsel for the petitioner, submits that a supplementary affidavit shall be filed by the applicant annexing the documents in support of the statement made in paragraph-4 of the present interlocutory application.

Put up this case under appropriate heading after two weeks.

(Rajesh Shankar, J.)

Manish